(5)

NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/225/2016

NAME OF THE TRANSFEROR

: KAMLESH KALIDAS SHAH

NAME OF THE TRANSFERRE

: TVS MOTORS LTD + 10

UNDER SECTION

: 111A

S.No. Name (in Capital)

Represented by

Signature

1 A.C. Famandramenten The pretitioner

Mr. Kamlech Galidas

Shah

2. A.M. S. vidheran Gunsel for Respondeds

Androw

ORDER

Shri C Ramasubramaniam, PCS representing the petitioner present. Shri A M Sridharan, counsel for R1 & R2 present. Counsel for respondents submitted that the signature of R11 is not matching with the documents. In view of it, counsel for petitioner is directed to cause presence of R11 before this Bench by the next date of hearing for enquiry. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)